



**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH: NEW DELHI**  
**MA No. 1598/2020**  
**O.A. No. 2928/2017**

New Delhi, this the 14<sup>th</sup> day of September, 2020

**HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**  
**HON'BLE MR. R.N. SINGH, MEMBER (J)**

Smt. Poonam Gulati

Ex. UDC, Group "C"

W/o Sh. Vinod Kumar Gulati

Aged about 52 years

R/o E-404, G.K.-II, IIInd Floor

New Delhi-110047.

...Applicant

(By Advocate: Shri Nilansh Gaur)

**Versus**

Central Administrative Tribunal

Principal Bench

Through its Principal Registrar

61/35, Copernicus Marg

New Delhi-110001

...Respondents

(By Advocate : Shri Hanu Bhaskar)

**O R D E R (O R A L)**

**Mr Pradeep Kumar, Member (A):**

**M.A./100/1598/2020**

The applicant has preferred this MA seeking withdrawal of the OA. The OA is dismissed as withdrawn.

The MA is disposed of accordingly.

**(R N Singh)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**